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Title: Introduction of the Taxation Laws (Amendment) Bill, 2007.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill further to amend the Central Sales Tax Act, 1954 and the Additional Duties of Excise (Goods of Special Importance) Act, 1957.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Central Sales Tax Act, 1954 and the Additional Duties of Excise (Goods of Special Importance) Act, 1957."

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce** the Bill.

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** Introduced with the Recommendation of the President

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, I have an objection to the introduction of this amendment Bill. Yesterday I was in the Chair till late in the night. I could not prepare the notice. It is a lack on my part.

MR. SPEAKER: I will see to it that you are called first when the discussion on the Bill starts.

SHRI VARKALA RADHAKRISHNAN : I could not give the notice.

MR. SPEAKER: Everybody is aware of your alertness. I am sorry.

...(Interruptions)

SHRI VARKALA RADHAKRISHNAN : If you will permit me, I will raise my objection.

MR. SPEAKER: I deeply appreciate the great trouble that you have taken yesterday in seeing that the House runs.
